

**CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

OA No.332/2019

This the 13th day of July, 2021.

**Coram : Hon'ble Shri Jayesh V.Bhairavia, Member (J)
Hon'ble Dr. A.K.Dubey, Member (A)**

Vimal Prakash Singh
Aged 54 years (DoB being 08.07.1965)
Son of Shri Ram Raj Singh
Presently serving ass Director (Planning) in
O/o.The Chief Engineer (Air Force), Gandhinagar &
Presently residing at P-10/4, Vayu Shakti Nagar,
Chiloda- 382 042.
District : Gandhinagar
Gujarat Applicant

(By Advocate : Shri M.S.Rao)

Versus

- 1. Union of India**
Notice to be represented through its
Secretary to the Govt. of India
Ministry of Defence, Govt. of India,
Sena Bhavan, New Delhi – 110001.
- 2. The Engineer-in-Chief**
Engineer in Chief's Branch
Military Engineer Service (MES),
Kashmir House, Rajaji Marg,
New Delhi – 110 011.
- 3. The Director General (Personnel)**
Engineer in Chief's Branch
HQ Military Engineer Service (MES),
Directorate General (Personnel)
Kashmir House, Rajaji Marg,
New Delhi – 110 011.
- 4. The Chief Engineer**
Hq. South Western Command
PIN – 908546.
C/o. 56 APO.

5. The Chief Engineer (Air Force),
Gandhinagar
Military Engineer Services
Headquarters CE (AF), Gandhinagar
Lekawada Patia, Chiloda,
PO : CRPF Campus
Gandhinagar 382 042. Respondents.

(By Advocate : Ms. R.R.Patel)

O R D E R (ORAL)

Per : Hon'ble Shri J.V. Bhairavia, Member (J)

Counsel for the applicant, Shri M.S.Rao seeks permission to withdraw this OA under the instructions from his client namely Shri Vimal Prakash Singh. In this regard, counsel for the applicant had sent email to the office of the Registry along with the copy of email sent by the applicant to him along with the documents with regard to Movement Order, by which the applicant has been transferred and posted at HQ CE (AF), Allahabad.

2. On behalf of the respondent Nos.1 to 5, standing counsel Ms. R.R.Patel is present.

3. Considering the same, as request made on behalf of the applicant, we allow the applicant to withdraw this OA.

4. Accordingly, the OA stands dismissed as withdrawn. Interim relief, if any, stands vacated.

**(A.K.Dubey)
Member (A)**

**(J.V.Bhairavia)
Member (J)**

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